COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 237 OF 2017

Dated: 14th September, 2018

In the matter of:

Essar Power Gujarat Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. Respondent(s)

ORDER

The Bench could not assemble today. List the matter on 19.09.2018.

Court Master / PPS

tpd